							Annexure – 5						
	Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 26.08.2024												
					Li	st of operation	al creditors (Work	kmen) (Amount	in₹)				
SI.	Name of authorised representative, if any	Details of claim		Details of claim admitted				Amount of contingent	mutual dues, that	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
No.		Data of Amount		Amount of claim Nature of Whether % voting share									
		Date of receipt	Amount claimed		Nature of claim	related	% voting share in CoC, if	claim	may be set-off				
		receipt	enannea	uumitteu	c.u.m	party?	applicable		sec-on				
	Annexure – 6 Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 10.08.2024												
	Name of the corporate dentor; 1 & U Systems Automotics rrivate Limited; Date of commencement of CIKP; 09,01,2024 and order received/communicated on 29,01,2024; List of creditors as on: 10,08,2024												
List of operational creditors (Employees) (Amount in₹)													
					LIS	t of operations	ai creditors (Empi	oyees) (Amoun	(III ()				
51.	Name of authorised	Details of	claim	Details of claim admitted				Amount of Amo	Amount of any	Amount of claim	Amount of claim not	Remarks, if any	
No.	representative, if any	Date of	Amount	Amount of claim		Whether	% of voting	contingent		under verification	admitted		
		receipt	claimed	admitted	claim	related	share in CoC,	claim	may be set- off				
						party?	applicable						
							Tritudio						
							NIL						